



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ६, अंक ३०]

मंगळवार, सप्टेंबर ८, २०२०/भाद्र १७, शके १९४२

[पृष्ठे १९, किंमत : रुपये २७.००

असाधारण क्रमांक ६७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2020 (L. A. Bill No. XLIII of 2020), introduced in the Maharashtra Legislative Assembly on the 8th September 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XLIII OF 2020.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2020. Short title.

Withdrawal of
Rs.
2,90,84,02,71,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2020-
2021.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty nine thousand eighty four crores two lakhs seventy-one thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2021, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2021.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-1	Governor and Council of Ministers	2012, 2013, 2013,	President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	...	3,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	8,25,43,000	...
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat-Social Services	5,75,00,000	...
			Total-General Administration Department	14,00,43,000	3,000
Home Department.					
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police. Other Administrative Services	2,42,97,35,000	...
B-2	State Excise	2039,	State Excise	1,08,40,000	...
			Total-Home Department.	2,44,05,75,000	...
			Total-General Administration Department	14,00,46,000	...

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
			Rs.	Rs.	Rs.	
Revenue and Forests Department.						
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration. Other Administrative Services	7,70,000	...	7,70,000
C-6	Relief on Account of Natural Calamities	2245,	Relief on Account of Natural Calamities	2,000	...	2,000
C-7	Forest	2406, 2415, 2551,	Forestry and Wild Life Agricultural Research and Education Hill Areas	40,00,00,000	...	40,00,00,000
			Total-Revenue and Forests Department.	40,07,72,000	...	40,07,72,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-3	Agriculture Services	2401, 2402, 2406, 2415,	Crop Husbandry Soil and Water Conservation Forestry and Wild Life Agricultural Research and Education	52,00,00,000	...	52,00,00,000
D-4	Animal Husbandry	2403,	Animal Husbandry	7,65,33,000	...	7,65,33,000
D-5	Dairy Development	2404,	Dairy Development	3,16,19,42,000	...	3,16,19,42,000
D-6	Fisheries	2405,	Fisheries	65,17,00,000	...	65,17,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	4,41,01,75,000	...	4,41,01,75,000
School Education and Sports Department.					
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	1,000	...
			Total-School Education and Sports Department.	1,000	1,000
Finance Department.					
G-1	Sales Tax Administration	2020, 2040, 3475,	Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services	2,000	...
G-5	Treasury and Accounts Administration	2054,	Treasury and Accounts Administration	21,19,000	...
			Total-Finance Department.	21,21,000	...
Public Works Department.					
H-6	Public Works and Administrative and Functional Buildings.	2059,	Public Works	1,000	...
			Total-Finance Department.	1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2202, General Education			
		2203, Technical Education.			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour and Employment			
		2403, Animal Husbandry			
		2405, Fisheries			
		Total-Public Works Department.	1,000	...	1,000
		Water Resources Department.			
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation			
		2406, Forestry and Wild Life			
		2701, Major and Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
		Total-Water Resources Department.	5,40,000	...	5,40,000
		Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice			
			1,03,06,000	...	1,03,06,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 2406, 3475,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Forestry and Wild Life Other General Economic Services	4,81,44,000	...	4,81,44,000
		Total-Law and Judiciary Department.	5,84,50,000	...	5,84,50,000	
		Rural Development Department.				
L-3	Rural Development Programmes.	2059, 2235, 2406, 2415, 2501, 2505, 2515, 2810, 3054,	Public Works Social Security and Welfare Forestry and Wild Life Agricultural Research and Education Special Programmes for Rural Development Rural Employment Other Rural Development Programmes New and Renewable Energy Roads and Bridges	8,25,73,00,000	...	8,25,73,00,000
		Total-Rural Development Department.	8,25,73,00,000	...	8,25,73,00,000	
		Food, Civil Supplies and Consumer Protection Department.				
M-2	Food, Storage and Warehousing	2408,	Food, Storage and Warehousing	3,01,46,01,000	...	3,01,46,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Food, Civil Supplies and Consumer Protection Department.	3,01,46,01,000	...	3,01,46,01,000
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2205, Art and Culture	8,56,15,19,000	...	8,56,15,19,000
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food, Storage and Warehousing			
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Social Justice and Special Assistance Department.	8,56,15,19,000	...	8,56,15,19,000
Planning Department.					
O-3	Rural Employment	2505,	Rural Employment	50,00,00,000	...
O-18	District Plan-Thane	2202, 2203, 2204, 2205, 2210, 2215, 2217, 2225, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2515, 2702, 2801, 2810, 2851, 3051, 3054, 3451,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries Ports and Light Houses Roads and Bridges Secretariat-Economic Services	1,000	...
				1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-56	District Plan-Latur				
2202,	General Education		3,000	...	3,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Planning Department.	50,00,04,000	...	50,00,04,000
		Parliamentary Affairs Department.			
P-1	Secretariat-General Services	2052, Secretariat-General Services	1,000	...	1,000
		Total-Parliamentary Affairs Department.	1,000	...	1,000
		Housing Department.			
Q-2	Other Administrative Services	2070, Other Administrative Services	32,62,000	...	32,62,000
		Total-Housing Department.	32,62,000	...	32,62,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	16,40,50,63,000	...	16,40,50,63,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	16,40,50,63,000	...	16,40,50,63,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	3,62,99,62,000	...	3,62,99,62,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Medical Education and Drugs Department.	3,62,99,62,000	...	3,62,99,62,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	Public Works	1,75,36,05,000	...	1,75,36,05,000
		2059, General Education			
		2202, Sports and Youth Services			
		2204, Medical and Public Health			
		2210, Family Welfare			
		2211, Water Supply and Sanitation			
		2215, Urban Development			
		2217, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2225, Labour and Employment			
		2230, Social Security and Welfare			
		2235, Crop Husbandry			
		2401, Soil and Water Conservation			
		2402, Animal Husbandry			
		2403, Fisheries			
		2405, Forestry and Wild Life			
		2406, Co-operation			
		2425, Other Agricultural Programmes			
		2435, Special Programmes for Rural Development			
		2501, Rural Employment			
		2505, Minor Irrigation			
		2702, Power			
		2801, New and Renewable Energy			
		2810, Village and Small Industries			
		2851, Industries			
		2852,			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Roads and Bridges			
		Road Transport			
		Total-Tribal Development Department.	1,75,36,05,000	...	1,75,36,05,000
		Co-operation, Marketing and Textiles Department.			
V-2	Co-operation.	Other Administrative Services	1,05,84,72,23,000	...	1,05,84,72,23,000
		Social Security and Welfare			
		Forestry and Wild Life			
		Co-operation			
		Other Agricultural Programmes			
		Village and Small Industries			
		Industries			
		Secretariat-Economic Services			
		Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	1,05,84,72,23,000	...	1,05,84,72,23,000
		Higher and Technical Education Department.			
W-4	Art and Culture	Art and Culture	1,33,52,000	...	1,33,52,000
W-6	Secretariat-Social Services	Secretariat-Social Services	1,000	...	1,000
		Total-Higher and Technical Education Department.	1,33,53,000	...	1,33,53,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
Women and Child Development Department.						
X-1	Social Security and Nutrition	2235, 2236, 2406,	Social Security and Welfare Nutrition Forestry and Wild Life	4,60,25,52,000	...	4,60,25,52,000
	Total-Women and Child Development Department.			4,60,25,52,000	...	4,60,25,52,000
SKILL DEVELOPMENT AND ENTREPRENEURSHIP DEPARTMENT						
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406,	Technical Education. Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	67,76,33,000	...	67,76,33,000
	Total-SKILL DEVELOPMENT AND ENTREPRENEURSHIP DEPARTMENT			67,76,33,000	...	67,76,33,000
Maharashtra Legislature Secretariat						
ZC-1	Parliament/State/Union Territory Legislatures	2011,	Parliament/State/Union Territory Legislatures	1,000	...	1,000
	Total-Maharashtra Legislature Secretariat			1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
ZD-4	Secretariat and Other Social Services 2406, 3452, Tourism	Tourism and Cultural Affairs Department. Forestry and Wild Life Tourism	Rs. 1,000	Rs. ...	Rs. 1,000
		Total-Tourism and Cultural Affairs Department.	1,000	...	1,000
		Minorities Development Department.			
ZE-1	Minorities Development.	Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	2052, 2053, 2075, 2205, 2235, 2406,	1,000	1,000
		Total-Minorities Development Department.	1,000	...	1,000
		Soil and Water Conservation Department			
ZH-4	Secretariat-Economic Services	Secretariat-Economic Services	3451,	1,000	1,000
		Total-Soil and Water Conservation Department	1,000	...	1,000
		Total-A-Expenditure on Revenue Account	1,60,71,87,60,000	3,000	1,60,71,87,63,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
B-EXPENDITURE ON CAPITAL ACCOUNT					
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	Capital Outlay on Education, Sports, Art and Culture	76,63,77,000	...	76,63,77,000
Total-School Education and Sports Department.			76,63,77,000	...	76,63,77,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	Capital Outlay on Urban Development	5,00,00,00,000	...	5,00,00,00,000
Capital Outlay on Other General Economic Services			5,00,00,00,000	...	5,00,00,00,000
Total-Urban Development Department.			5,00,00,00,000	...	5,00,00,00,000
Finance Department.					
G-9	Public Debt and Inter State Settlement	Internal Debt of the State Government	...	1,20,00,00,00,000	1,20,00,00,00,000
Loans and Advances from the Central Government			...	1,20,00,00,00,000	1,20,00,00,00,000
Inter State Settlement			...	1,20,00,00,00,000	1,20,00,00,00,000
Total-Finance Department.			...	1,20,00,00,00,000	1,20,00,00,00,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	Capital Outlay on Housing	50,00,00,000	...	50,00,00,000
Capital Outlay on Flood Control Projects		
Capital Outlay on Roads and Bridges		
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	Capital Outlay on Public Works	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	Rs.
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		Total-Public Works Department.	50,00,01,000	...	50,00,01,000
		Water Resources Department.			
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	3,05,00,00,000	...	3,05,00,00,000
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department.	3,05,00,00,000	...	3,05,00,00,000
		Industries, Energy and Labour Department.			
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects	23,51,30,000	...	23,51,30,000
		6801, Loans for Power Projects			
		Total-Industries, Energy and Labour Department.	23,51,30,000	...	23,51,30,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2020-21.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	1,60,71,87,63,000
(b) Capital Expenditure	. .	1,30,12,15,08,000
Total . .		2,90,84,02,71,000

Mumbai,
Dated the 8th September 2020.

AJIT PAWAR,
Deputy Chief Minister.